

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 5th JULY, 2024, 02:30 P.M.

**IA(IBC)/127/GB/2024
IA(IBC)/128/GB/2024
In CP(IB)/2/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Dr. N. Sahewalla and Company Pvt. Ltd. Vs Kuber Khanij Pvt. Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. K. Agarwal, Adv.

For Respondent (s) :

ORDER

IA(IBC)/127/GB/2024

Ld. Counsel Mr. K. Agarwal appears on behalf of the Liquidator. The preliminary report filed with the Application discussed and taken on records subject to just exceptions. Accordingly, this Application is allowed and **disposed of**.

IA(IBC)/128/GB/2024

Ld. Counsel Mr. K. Agarwal appears on behalf of the Liquidator. The amended memo of parties filed with the Application discussed and taken on record. Accordingly, this Application is allowed and **disposed of**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**Deep Chandra Joshi
Member (Judicial)**